

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.604/2015 in O.A. No.1351/2007

Thursday, this the 24th day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B. K. Sinha, Member (A)**

Balwan Singh Mehla
Asstt. Chemist in Northern Railway
Central Hospital, New Delhi
r/o 158/16, Railway Colony
Basant Road, New Delhi-55

(Mr. Anil Singal, Advocate)

..Applicant

Versus

1. Mr. Ganga Ram Agarwal
Secretary, Ministry of Railways
Rail Bhawan, New Delhi
2. Mr. Anand Mathur
General Manager (P)
Northern Railway
Baroda House, New Delhi

..Respondents

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

In view of the liberty given to the petitioner in terms of the Order dated 30.7.2008 in O.A. No.1351/2007, disobedience of which has been alleged in the present Contempt Petition, Mr. Anil Singal, learned counsel for petitioner seeks permission to withdraw the petition to institute fresh proceedings.

2. Contempt Petition is dismissed as withdrawn with liberty as prayed.

**(Dr. B.K. Sinha)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

September 24, 2015
/sunil/